

13.10 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ALL-INDIA
SERVICES ACT

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND
IN THE DEPARTMENT OF PERSON-
NEL (SHRI RAM NIWAS MIRDHA):
I beg to lay on the Table a copy each
of the following Notifications (Hindi
and English versions) under sub sec-
tion (2) of section 3 of the All India
Services Act, 1951:—

- (1) The Indian Administrative Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1973, published in Notification No. G.S.R. 383(E) in Gazette of India dated the 7th August, 1973.
- (2) The Indian Administrative Service (Pay) Tenth Amendment Rules, 1973, published in Notification No. G.S.R. 384(E) in Gazette of India dated the 7th August, 1973.
- (3) The Indian Police Service (Pay) Third Amendment Rules, 1973, published in Notification No. G.S.R. 878 in Gazette of India dated the 18th August, 1973.

[Placed in Library. See No. LT-5528/73].

REPORT OF TARIFF COMMISSION RE
FAIR PRICES OF JUTE-BASED AND FELT-
BASED LINOLEUM, ETC.

THE DEPUTY MINISTER IN THE
MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

- (1) A copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—
- (i) Report (1971) of the Tariff Commission on the Fair Prices of Jute-based and Felt-based Linoleum.

(ii) Government Resolution No. 36(1)/71-LI(I) dated the 23rd August, 1973 (Hindi and English versions) notifying Government's decisions on the above Report.

(2) A statement (Hindi and English versions) showing reasons as to why the documents mentioned above could not be laid on the Table within the period prescribed in sub-section (2) of section 16 of the Tariff Commission Act, 1951.

(3) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the Report mentioned at (1) (i) above.

[Placed in Library. See No. LT-5529/73].

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS

THIRTY-FIRST REPORT

SHRI G. G. SWELL (Autonomous Districts): I present the Thirty-first Report of the Committee on Private Members' Bill and Resolutions.

13.12 hrs.

STATEMENT RE: GURU GOVIND
SINGH MEDICAL COLLEGE,
FARIDABAD

MR. SPEAKER: Shri Khadiilkar.

SHRI PILOO MODY (Godhra):
Before the statement is made, since I have written to you on several occasions, would you allow me to say that he should answer four questions in his statement? First, what steps have been taken to recover the assets from the old Trust and transfer them to the new trust; second, it has come to my notice that more fees are being demanded from the students. What has the Minister got to say....